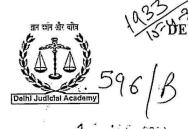
Dr. Aditi Choudhary

Director (Academics)/ Chairperson (Officiating)



(High Court of Delhi) Sector-14, Dwarka, New Delhi-110078 011-20892191, 011-28036502 (O) 011-28036687 (Fax)

Email: dja@nic.in

No. DJA/Trg./MS-06/JJB/1685/2023/1702

11th April, 2023

To.

The Ld. Principal District & Sessions Judge, Central District, THC.

2. The Ld. Principal District & Sessions Judge, East District, KKD.

Sub.: Orientation Course on the Functioning of JJB as a Bench & Core Provisions of Juvenile Justice (Care & Protection of Children) Act, 2015 for Principal Magistrates JJB, Member Social Worker JJB & Special Juvenile Police Unit (Half of total Strength) on 12th May, 2023.

Respected Sir,

As per approval of the Hon'ble High Court of Delhi, the Delhi Judicial Academy is conducting an "Orientation Course on the Functioning of JJB as a Bench & Core Provisions of Juvenile Justice (Care & Protection of Children) Act, 2015" for Principal Magistrates JJB, Member Social Worker JJB & Special Juvenile Police Unit (Half of total Strength) on 12th May, 2023

Details of the Principal Magistrates, JJB, nominated for the aforesaid programme are as below:-

Sl.No.	Name	Posting	District
2010/10/20 17	Ms. Preeti Agarwala	Principal Magistrate, JJB-IV	East
2.	Ms. Neha Gupta Singh	Principal Magistrate, JJB-II	Central
3.	Ms. Tanvi Khurana	Principal Magistrate, JJB-V	East
4.	Mr. Prayank Nayak	Principal Magistrate, JJB-VI	East
5.	Ms. Sonam Gupta	Principal Magistrate, JJB-III	Central
6.	Mr. Mohit Sharma	Principal Magistrate, JJB-I	Central

In case an Officer requires exemption from attending the aforesaid programme, he/she may move their application in advance through the concerned Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Principal District & Sessions Judge.

In case the nominated officer is transferred, the successor judge shall stand nominated for the programme automatically.

With regards,

No. DJA/Trg./MS-06/1685/2023

Copy for information to:

The Chief Metropolitan Magistrate, Central District, Tis Hazari Courts, Delhi.

Concerned Principal Magistrates, JJB for information through email.

Yours Sincerely.

(Dr. Aditi Choudhary)

(Dr. Aditi Choudhary)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT: DELHI

No. 2889 - 898 /JOTP/Gaz./2023

Dated, Delhi the 2013

As directed copy of letter no. DJA/Trg./MS-06/JJB/1685/2023/1702 dated 11.04.23 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

- 1. Sh. Mohit Sharma, Principal Magistrate, JJB-I, Central, Delhi.
- 2. Ms. Neha Gupta Singh, Principal Magistrate, JJB-II, Central, Delhi.
- 3. Ms. Sonam Gupin, Principal Magistrate, JJB-III, Central, Delhi
- 4. The CMM, Central District, Tis Hazari Courts, Delhi.
- 5. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
- 6. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
- The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 8. The LAYERS for uploading the same.
- 9. The Branch In-charge, Pool Car Section, Tis Hazri Courts, Delhi.

(Kaveri Baweja)

District Judge (Commercial Court)-07

Officer In-charge Judicial Branch, Central for Principal District & Sessions Judge(HQs)

Tis Hazari Court, Delhi.